

Aerodrome at Trichur

*1856. **Shri Achuthan:** Will the Minister of Communications be pleased to state whether Government are considering the opening of an aerodrome in or near about Trichur, in Travancore-Cochin State?

The Minister in the Ministry of Communications (Shri Raj Bahadur): No, Sir.

Facilitation Committee

*1857. **Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state:

(a) the main recommendations made during the years 1955 and 1956 by the Facilitation Committee established by the Civil Aviation Department in 1954; and

(b) how far they have been implemented?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). I place on the Table of the Sabha a statement giving the requisite information. [See Appendix XI, annexure No. 53].

Employees' State Insurance Corporation

*1858. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) whether Government have examined the report of the Sub-Committee which inquired into the working of the Employees' State Insurance Corporation.

(b) if so, the decision that has been arrived at; and

(c) the steps, if any, taken for the efficient functioning of the Corporation?

The Minister of Labour (Shri Khandubhai Desai): (a) to (c). The Sub-Committee to inquire into the working of the Employees' State Insurance Scheme was not appointed by Government. It was appointed by the Standing Committee of the Employees' State Insurance Corporation and it has submitted two reports to that Committee. Necessary action on the Sub-Committee's recommendations which relate to provision of medical and cash benefits and administrative matters is being taken by the Corporation.

Bridge Tax at Howrah

*1859. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that after the completion of the Pontoon Bridge at

Howrah, a bridge tax was added with the tickets of passengers travelling to and from Howrah Station;

(b) if so, whether it is being continued at present;

(c) the amount that has been collected for the purpose upto now; and

(d) how the amount has been disbursed?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah nawaz Khan): (a) to (d). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 54].

प्रादेशिक पर्यटन मंत्रालय समिति

*१८६०. श्री भरत वर्मान : क्या परिवहन मंत्री ३ अप्रैल, १९५६ के तारकित प्रश्न संख्या ११४५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या प्रादेशिक पर्यटन मंत्रालय समिति के पुनर्गठन के बारे में अन्तिम निर्णय कर लिया गया है ;

(ख) यदि हां, तो प्रत्येक समिति के नये पदाधिकारियों और सदस्यों के नामों और पदों का विवरण सभा-घटन पर रखा जायेगा ;

(ग) यदि नहीं, तो अन्तिम निर्णय कब तक कर लिया जायेगा ; और

(घ) इस सम्बन्ध में देरी के क्या कारण हैं ?

रेलवे तथा परिवहन मंत्री के सलाहकार (श्री ज्ञानचन्द्र वर्मा) : (क) जी, नहीं ।

(ख) सवाल ही पैदा नहीं होता ।

(ग) और (घ). बहुत से राज्य सरकारों ने अभी तक राज्य सलाहकार-समितियों (State Advisory Committees) की स्थापना नहीं की है । प्रादेशिक यातायात समितियों की पुनः स्थापना तभी की जायेगी जब राज्य सलाहकार समितियां बन जायेंगी और वह अपने प्रतिनिधि चुन कर प्रादेशिक समितियों में भेज देंगी ।